

†[THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA): (a) Percentage of imported materials used to total cost is as under :

	<i>Per cent.</i>
Precision Lathe	14
General Purpose Lathe	12
Milling Machine	12
Turret Lathe	16
Radial Drill	11
Grinder	10
Electrical Milling Machine	21
F3 Milling Machine	20

(b) The information is being collected and will be laid on the Table of the House.

(c) Increase in materials cost due to devaluation is as under :—

	<i>Rs.</i>
Precision Lathe	3,120
General Purpose Lathe	2,470
Milling Machine	2,710
Turret Lathe	5,570
Radial Drill	2,420
Grinder	3,000
Electrical Milling Machine	6,520
F3 Milling Machine	10,400

(d) Machines for which there are firm orders and machines in stock as on 31st July 1966 will be sold at old prices. Prices of machines to be delivered by next year will have to be revised.]

EFFECT OF DEVALUATION ON HOSIERY INDUSTRY

963. SHRI D. THENGARI : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the hosiery industry of Ludhiana (Punjab) has come to standstill due to non-availability of raw material as a result of the devaluation of the rupee;

(b) whether a deputation met him in this connection; and

(c) if so, the reaction of the Government in the matter ?

†[] English translation.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): (a) to (c) Representations had been received from all Sectors of the Woollen Industry (including hosiery) in connection with allocation of raw material. Government have since released Rs. 12 crores of foreign exchange for the import of raw wool.

‡ASSISTANCE FOR JUTE INDUSTRY

771. SHRI RAM SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the Indian Chamber of Commerce has approached his Ministry to bear a part of the loss of the 57.6 per cent increased cost that the industry has to bear because of devaluation for import of jute; and

(b) if so, the reaction of Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): (a) No, Sir. Representations have, however, been received from the Indian Jute Mills Association.

(b) We are short of raw jute and as such imports of raw jute have been put on Open General Licence for jute mills only. As the prices of imported raw jute after devaluation have gone up a certain assistance on the cost of imported jute will be granted.

राज्य व्यापार निगम द्वारा दवाइयों के स्टॉक का रोका जाना

964. श्री राम कुमार भुवालका : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 18 जून, 1966 की "दुनिया" में प्रकाशित उस समाचार की ओर आकृष्ट किया गया है, जिसमें यह आरोप लगाया गया है कि राज्य व्यापार निगम ने एक करोड़ रुपये की दवाइयों को रोक रखा है; और

‡Transferred from the 24th August, 1966.

(ख) यदि हां, तो दवाइयों को रोकने के क्या कारण हैं ?

†[WITHHOLDING OF MEDICINE STOCK BY S. T. C.]

964. SHRI R. K. BHUWALKA : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government's attention has been drawn to the news-item published in the 'Duniya', dated the 18th June, 1966 wherein it has been alleged that the State Trading Corporation has withheld medicines worth one crore of rupees; and

(b) if so, what are the reasons for withholding the medicines ?]

वाणिज्य मंत्री (श्री मनुभाई शाह) :

(क) जी, हां।

(ख) 1965 के उत्तरार्द्ध में सीमा सघर्ष के कारण यह आवश्यक समझा गया था कि रुपया भुगतान के देशों से कुछ औषधियों और औषधियों का कच्चा माल थोक में आयात किया जाए। आयात की जाने वाली वस्तुओं की सिफारिश तकनीकी विकास के महानिदेशक द्वारा की गई थी और आयात करने का भार राज्य व्यापार निगम को सौंपा गया था। यह निर्णय भी किया गया था कि आयात हो जाने के बाद उसको वास्तविक वितरण स्वास्थ्य मन्त्रालय के भेषज नियन्त्रक की सलाह से किया जाए। इस वर्ष मार्च में सामान का आना शुरू हो गया था, तभी भेषज नियन्त्रक को माल के वितरण करने के सम्बन्ध में निर्देश देने को कहा गया था। भेषज नियन्त्रक द्वारा दिये गये निर्देश मिलने और जुलाई के प्रथम सप्ताह में राज्य व्यापार निगम द्वारा माल प्राप्त हो जाने पर, भेषज नियन्त्रक द्वारा निर्देशित पार्टियों को वितरण शुरू कर दिया गया था। इसलिये राज्य व्यापार निगम द्वारा सम्बन्धित

औषधियों के वितरण को रोकने का प्रश्न ही नहीं उठता।

†[THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) Yes, Sir.

(b) Following the border conflict in the latter half of 1965, it was considered necessary that certain drugs and raw materials for drugs should be imported in bulk from rupee-payment countries. The items to be imported were recommended by the Director-General of Technical Development and the State Trading Corporation was made responsible for making the imports. It was also decided that, after the imports are received, their actual distribution would be done on the advice of the Drugs Controller of the Ministry of Health. The material started arriving in March this year, when the Drugs Controller was approached to indicate how the material should be distributed. On receipt of such indication worked out by the Drugs Controller and received by STC in the first week of July, the distribution to the parties indicated by the Drugs Controller was started. There was no question of the State Trading Corporation withholding the distribution of medicines concerned.]

मद्रास और आंध्र प्रदेश से रायपुर को भेजे गये आमों के वेगन

965. श्री राम कुमार भुवालका : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मद्रास और आंध्र प्रदेश से रायपुर को आम ले जाने वाले वेगनों को रायपुर में न काट कर भिलाई भेज दिया जाता है और वे वहां में वापस रायपुर आने हैं, और

(ख) यदि हां, तो ऐसा करने के क्या कारण हैं तथा सरकार ने हालत सुधारने के लिये क्या-क्या कदम उठाये हैं ?